

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).838 OF 2005

(From the judgement and order dated 29-30/07/2004 in WP No. 1909/1991
of The HIGH COURT OF BOMBAY)

DATTATRAYA S. KONDEWAR & ORS.

Petitioner(s)

VERSUS

SOLAPUR TALUKA KHADI GRAM.UTPAD.S.SOC.

Respondent(s)

(With prayer for interim relief and office report)

Date: 21/10/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE A.K. MATHUR

For Petitioner(s)

Mr. A.S. Bhasme, Adv.

For Respondent(s)

Mr. Vinesh C. Solshe, Adv.

Mr. C.G. Solshe, Adv.

UPON hearing counsel the Court made the following

O R D E R

Place the matter for final disposal after six weeks.

[Alka Dudeja]

Court Master

[Om Prakash]

Court Master